

National Green Tribunal/राष्ट्रीय हरित अधिकरण

Principal Bench/प्रधान न्यायपीठ

Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,

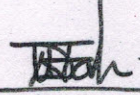
New Delhi/नई दिल्ली -110001

No. NGT(PB)/29-FP/Admn./2011 / 164

13th February, 2018

ORDER

In pursuance to Ministry of Environment, Forests & Climate Change, Government of India letter No. 17(30)/2017-PL/NGT, dated 13.02.2018 and in exercise of powers conferred on the Chairperson of the National Green Tribunal vide Section 13 of the National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 & MoEF Order no. 17(15)/2012-PL/NGT dated 29.06.2012, Sh. Mukesh Kumar Gupta, Registrar General, NGT is authorized to exercise such Administrative Powers vested with the Chairperson, in respect of the Fundamental and Supplementary Rules, the Central Civil Services(Leave) Rules, 1972, the Central Civil Services(Joining time) Rules, 1964, the Central Civil Services(Conduct) Rules, 1964, the Central Civil Service(Classification, Control and Appeal) Rules, 1965, and the General Provident Fund(Central Services) Rules, 1960, subject to any procedural or other instructions issued from time to time by the Government until the Chairperson or Acting Chairperson takes over the charge of the National Green Tribunal.


13.2.2018
(Justice U.D. Salvi)
Acting Chairperson

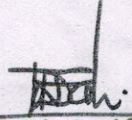
To

Sh. Mukesh Kumar Gupta,
Registrar General,
National Green Tribunal

Copy to:

1. The Director (IFD), MoEF, New Delhi.
2. The Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D-110003.
3. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi-110001
4. Director (PL), MoEF & CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110003
5. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi.
6. DR-cum-PPS to Hon'ble Chairperson
7. PA to Ld. Registrar General
8. Ld. Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
9. Incharge, All the Sections of NGT(PB).
10. Concerned file (Delegation of Financial Powers)
11. Website of NGT/Notice Board of NGT.
12. Sanction Order Guard File.
13. Personal File




13.2.2018
(Justice U.D. Salvi)
Acting Chairperson

Received in NGT 16/02/2018 3:40 pm